

**Rains and Floods**

provide relief and rehabilitation, State—wise;

\*38. SHRI SHIBU SOREN:  
SHRI CHITTA BASU:

(d) the details of the Central teams which have visited or proposed to visit the flood affected States ?

Will the MINISTER OF AGRICULTURE be pleased to state :

(a) the total area affected by recent rains and folds in the country, State—wise;

(b) the details of the damages to crops, property and loss of lives, State—wise;

(c) the steps taken by the Government to

THE MINISTER OF AGRICULTURE (SHRI BALARAM JAKHAR) : (a) to (d): Heavy rains in the second week of July, 1993 have resulted in floods of varying degrees in the States of Punjab, Haryana, Himachal Pradesh, Gujarat, Jammu & Kashmir and Rajasthan. On the basis of the preliminary assessments, the State Governments have reported the following loss of lives and damage to crops and property:-

	<i>Human lives lost</i>	<i>Cropped area affected/ value</i>	<i>Houses damaged</i>	<i>Public property damaged</i>
Punjab	311	15.00 lakh acres	.	.
Himachal Pradesh	43	0.32 lakh acres	6000	Rs. 176. crores
Haryana	38	4.49 lakh acres	41000	.
Gujarat	116	Rs. 2.12 Crores	15591	Rs. 10.47 crores
Rajasthan	11	.	14644	.
Jammu & Kashmir	25	Rs. 8.00 lakh	1290	Rs. 3.46 crores

\* = Yet to be assessed.

2. Heavy rains during the third week of July, 1993, again resulted in floods in the States of Assam, Bihar, Madhya Pradesh, Maharashtra, Mizoram, Tripura and West Bengal. The concerned State Governments have not yet fully assessed the extent of damage as the water has not receded from many areas and the propoects

of rain / floods still continue.

3. The following amounts have been released by the Central Government as its share to the Calamity Relief Fund (CRF) of the flood affected States during the current year (1993—94)—

(Rs. in crores)

1. Punjab	21.00
2. Himachal Pradesh	6.75
3. Haryana	12.75
4. Gujarat	31.875
5. Rajasthan	46.50
6. Assam	11.25
7. Madhya Pradesh	20.8125
8. Maharashtra	16.50
9. Mizoram	0.375
10. Tripura	2.25
11. West Bengal	15.00

4. The concerned State Govt. are undertaking necessary relief measures in the flood affected areas. The measures being taken include

- (a) Evacuation of marooned population to safer places with the assistance of Armed Forces where required.
- (b) Distribution and air—dropping of food packets.
- (c) Distribution of essential commodities.
- (d) Operation of relief camps
- (e) Medical assistance / vaccination to prevent epidemics.

5. A Central Team has already visited

Tripura and another Central Team is currently visiting the flood affected areas of Assam and Mizoram to assess the situation. Central teams also propose to visit the States of Punjab, Haryana and Himachal Pradesh as soon as the State Governments complete the assessment of the damage caused by rains and floods and are prepared to receive them.

**Weights and Measures of essential commodities**

\*39. SHRICHHEDI PASWAN:  
MOHAMMAD ALI ASHRAF  
FATMI:

Will the Minister of CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether consumers are being exploited in the matter of weights and measures of essential commodities like LPG, kerosene etc.;